

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation
Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ODISHA E-GOVERNANCE
SERVICES LIMITED

1	NAME OF CORPORATE PERSON	ODISHAE-GOVERNANCE SERVICES LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	13/02/2008
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC-Cuttack
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200OR2008PLC009813
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	OCAC BUILDING, PLOT NO. N-1/7-D, ACHARYA VIHAR BHUBANESWAR, ODISHA- 75 1013.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12 TH APRIL 2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR.	SARADINDU JENA DUPLEX-15, BHIMPUR DUPLEX COLONY, BHIMPUR, NEAR FOREST PARK, BHUBANESWAR- 751020 E-Mail ID registered with IBBI: ip.jena2017@gmail.com E-Mail ID for correspondence: liquidator.oesl@gmail.com Mob: +91 78944 07699 Regd No: IBBI/IPA-002/IP- N00520/2017-18/11622
8	LAST DATE FOR SUBMISSION OF CLAIMS	12 TH MAY 2023

Notice is hereby given that the ODISHA E-GOVERNANCE SERVICES LIMITED has commenced voluntary liquidation on 12th April 2023.

The stakeholders of ODISHA E-GOVERNANCE SERVICES LIMITED are hereby called upon to submit proof of their claims, on or before 12th May 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SARADINDU JENA
LIQUIDATOR
Regd. No: IBBI/IPA-002/IP-N00520/2017-18/11622
Date: 12/04/2023
Place: Bhubaneswar.

